

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521
CP No.-67/241-242/ND/2021

IN THE MATTER OF:

Kamlesh Sharma

.....Applicant

Vs.

DRG Wellness Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Sarvik Singhai, Proxy Counsel

For the Respondent : Mr. Vinit Trehan, Ms. Karishma Rajput, Advs. for R-1
to R-3

ORDER

Proxy Counsel on behalf of the Petitioner is present and submitted that arguing Counsel is on his legs before another court therefore sought adjournment. Ld. Counsel on behalf of the Respondent is also present. List the matter on **03.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)